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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 44/241/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Amitbhai H Modi

V/s.

Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. A. R. Shath

Adv. Pholiate

Respondents

2. Jaimin R. Deve

Advocate

Petitioner

ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondents No.4, 6 and 7. None present for other Respondents.

1.18

At request of learned Counsel for petitioner.

List the matter on 30.11.2017 for filing rejoinder of petitioner.

BIKKIRAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.